

ITEM NO.47

COURT NO.6

SECTION III

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS**Petition(s) for Special Leave to Appeal (C) No(s). 32709-32710/2018****(Arising out of impugned final judgment and order dated 29.08.2018 in SCA No. 18433/2017 05-09-2018 in SCA No. 20185/2017 passed by the High Court of Gujarat at Ahmedabad)****UNION OF INDIA & ANR.****Petitioner(s)****VERSUS****FILCO TRADE CENTRE PVT. LTD. & ANR.****Respondent(s)****IA No. 178996/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT****IA No. 84188/2022 - INTERVENTION APPLICATION)****WITH****SLP(C) No. 30333/2018 (IX)****SLP(C) No. 30204/2018 (IX)****FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 165909/2018****IA No. 165909/2018 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)****SLP(C) No. 1741/2019 (IX)****FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 8887/2019****IA No. 8887/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)****SLP(C) No. 26626/2019 (XIV)****Diary No(s). 38404/2019 (XIV)****(FOR ADMISSION and I.R. and IA No.177529/2019-CONDONATION OF DELAY IN FILING****IA No. 177529/2019 - CONDONATION OF DELAY IN FILING)****Diary No(s). 1216/2020 (XIV)**

SLP(C) No. 4916/2020 (XIV)
(IA No.21706/2020-CONDONATION OF DELAY IN FILING)

SLP(C) No. 5756/2020 (XIV)
(FOR ADMISSION and I.R. and IA No.29170/2020-CONDONATION OF DELAY
IN FILING and IA No.29172/2020-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT)

SLP(C) No. 6145/2020 (XIV)
(FOR ADMISSION and I.R. and IA No.29848/2020-CONDONATION OF DELAY
IN FILING and IA No.29850/2020-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT)

SLP(C) No. 6737/2020 (XIV)
(FOR ADMISSION and I.R. and IA No.35313/2020-CONDONATION OF DELAY
IN FILING)

Diary No(s). 5154/2020 (XIV)
(FOR ADMISSION and I.R. and IA No.40210/2020-CONDONATION OF DELAY
IN FILING and IA No.40211/2020-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT)

Diary No(s). 5317/2020 (XIV)

SLP(C) No. 7425-7428/2020 (XIV)
IA No. 103313/2020 - EXEMPTION FROM FILING O.T.
IA No. 103345/2020 - EXEMPTION FROM FILING O.T.
IA No. 103338/2020 - EXEMPTION FROM FILING O.T.
IA No. 103325/2020 - EXEMPTION FROM FILING O.T.
IA No. 103321/2020 - INTERVENTION APPLICATION
IA No. 103311/2020 - INTERVENTION APPLICATION
IA No. 103344/2020 - INTERVENTION APPLICATION
IA No. 103336/2020 - INTERVENTION APPLICATION)

SLP(C) No. 912/2021 (XIV)

SLP(C) No. 8994/2020 (XIV)
(FOR ADMISSION and I.R. and IA No.69853/2020-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 10076/2020 (XVI-A)
(FOR ADMISSION and I.R. and IA No.82063/2020-EXEMPTION FROM FILING
AFFIDAVIT)

SLP(C) No. 1734/2021 (XI)

SLP(C) No. 9373/2020 (XIV)

Diary No(s). 15226/2020 (IV-A)
 FOR CONDONATION OF DELAY IN FILING ON IA 101479/2020
 FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
 101480/2020
 IA No. 101479/2020 - CONDONATION OF DELAY IN FILING
 IA No. 101480/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT)

SLP(C) No. 11095/2020 (IX)
 (FOR ADMISSION and I.R.)

W.P.(C) No. 926/2020 (X)

SLP(C) No. 12125/2020 (III)
 FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
 103975/2020
 IA No. 103975/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT)

SLP(C) No. 12048/2020 (III)
 FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
 103042/2020
 FOR INTERVENTION APPLICATION ON IA 14049/2021
 FOR INTERVENTION APPLICATION ON IA 25827/2021
 FOR INTERVENTION APPLICATION ON IA 31091/2021
 FOR INTERVENTION APPLICATION ON IA 31108/2021
 FOR INTERVENTION APPLICATION ON IA 31119/2021
 FOR INTERVENTION APPLICATION ON IA 31125/2021
 IA No. 103042/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT
 IA No. 25827/2021 - INTERVENTION APPLICATION
 IA No. 14049/2021 - INTERVENTION APPLICATION
 IA No. 31125/2021 - INTERVENTION APPLICATION
 IA No. 31119/2021 - INTERVENTION APPLICATION
 IA No. 31108/2021 - INTERVENTION APPLICATION
 IA No. 31091/2021 - INTERVENTION APPLICATION)

SLP(C) No. 1363/2021 (XI)
 IA No. 111178/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT)

SLP(C) No. 14505/2020 (IV-B)
 IA No. 122957/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT
 IA No. 60361/2021 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 15118/2020 (IV-B)
 IA No. 129705/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT)

SLP(C) No. 15176/2020 (IV-B)
IA No. 130586/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 15339/2020 (IV-B)
IA No. 132022/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 15117/2020 (IV-B)
IA No. 129694/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 90/2021 (IV-B)

SLP(C) No. 19-20/2021 (IV-B)

SLP(C) No. 15070/2020 (XI)

SLP(C) No. 75/2021 (IV-B)

SLP(C) No. 709/2021 (IV-B)

SLP(C) No. 447/2021 (IV-B)
(FOR ADMISSION and I.R. and IA No.2427/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 706-707/2021 (IV-B)

SLP(C) No. 1768/2021 (IV-B)

SLP(C) No. 15996/2020 (IV-B)
IA No. 135575/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 16088/2020 (IV-B)
IA No. 136771/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 15929/2020 (IV-B)
IA No. 134955/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 15704/2020 (IV-B)
IA No. 134129/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 16086/2020 (IV-B)
IA No. 136763/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
IA No. 136761/2020 - PERMISSION TO FILE LENGTHY LIST OF DATES)

**SLP(C) No. 15784/2020 (IV-B)
IA No. 134677/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)**

SLP(C) No. 1827-1828/2021 (IV-B)

SLP(C) No. 1057-1058/2021 (IV-B)

SLP(C) No. 1773-1774/2021 (IV-B)

SLP(C) No. 1771/2021 (IV-B)

SLP(C) No. 1084/2021 (IV-B)

**Diary No(s). 27789/2020 (IV-B)
(FOR ADMISSION and I.R. and IA No.2387/2021-CONDONATION OF DELAY IN
FILING and IA No.2388/2021-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT)**

SLP(C) No. 1015/2021 (IV-B)

SLP(C) No. 624/2021 (IV-B)

SLP(C) No. 1016/2021 (IV-B)

SLP(C) No. 1777/2021 (IV-B)

SLP(C) No. 1002/2021 (IV-B)

SLP(C) No. 684/2021 (IV-B)

**SLP(C) No. 680/2021 (IV-B)
IA No. 57805/2022 - APPLICATION FOR TRANSPOSITION)**

SLP(C) No. 743/2021 (IV-B)

SLP(C) No. 1311/2021 (IV-B)

SLP(C) No. 1767/2021 (IV-B)

SLP(C) No. 1299/2021 (IV-B)

**SLP(C) No. 2148-2149/2021 (IV-B)
(FOR ADMISSION and I.R. and IA No.8319/2021-CONDONATION OF DELAY IN
FILING)**

**SLP(C) No. 3957/2021 (IV-B)
FOR APPLICATION FOR TRANSPOSITION ON IA 27063/2022
IA No. 27063/2022 - APPLICATION FOR TRANSPOSITION)**

SLP(C) No. 4713-4714/2021 (IV-B)
 (FOR ADMISSION and I.R. and IA No.20885/2021-CONDONATION OF DELAY
 IN FILING and IA No.20886/2021-EXEMPTION FROM FILING C/C OF THE
 IMPUGNED JUDGMENT)

SLP(C) No. 3049-3050/2021 (IV-B)
 (FOR PERMISSION TO FILE LENGTHY LIST OF DATES ON IA 16359/2021
 FOR APPLICATION FOR TRANSPOSITION ON IA 40900/2022
 IA No. 40900/2022 - APPLICATION FOR TRANSPOSITION
 IA No. 16359/2021 - PERMISSION TO FILE LENGTHY LIST OF DATES)

Diary No(s). 2742/2021 (IV-B)
 (IA No.37218/2021-CONDONATION OF DELAY IN FILING and IA
 No.37219/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 3957/2021 (IV-B)
 (FOR ADMISSION and I.R. and IA No.27375/2021-CONDONATION OF DELAY
 IN FILING and IA No.27373/2021-EXEMPTION FROM FILING C/C OF THE
 IMPUGNED JUDGMENT)

SLP(C) No. 3492/2022 (IV-A)
 (FOR ADMISSION and I.R.)

SLP(C) No. 12391/2021 (IV-A)
 (FOR ADMISSION and I.R.)

SLP(C) No. 14670/2021 (IV-A)
 (FOR ADMISSION and I.R.)

SLP(C) No. 19593/2021 (XIV)
 (FOR ADMISSION and I.R. and IA No.154910/2021-EXEMPTION FROM FILING
 C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 2171/2022 (XII-A)
 (FOR ADMISSION and I.R. and IA No.20182/2022-EXEMPTION FROM FILING
 C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 2204/2022 (IV-A)
 (IA No.20700/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT)

SLP(C) No. 4254/2022 (IV-B)
 (FOR ADMISSION and I.R. and IA No.28671/2022-CONDONATION OF DELAY
 IN FILING)

SLP(C) No. 3510/2022 (XI)
 (FOR ADMISSION and I.R. and IA No.29225/2022-EXEMPTION FROM FILING
 C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 3956/2022 (XI)
(FOR ADMISSION and I.R. and IA No.32250/2022-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 4803/2022 (XI)
([TO BE TAKEN UP ALONG WITH ITEM NO.15 I.E. SLP(C) No.
4048/2022.]FOR ADMISSION and I.R. and IA No.38922/2022-EXEMPTION
FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 4107/2022 (XI)
(IA No.33403/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

SLP(C) No. 5458/2022 (XI)
(FOR ADMISSION and I.R. and IA No.45513/2022-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 8326/2022 (XI)
(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
67207/2022)

SLP(C) No. 9663/2022 (XI)
(FOR ADMISSION and I.R. and IA No.77441/2022-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 10812/2022 (XI)

SLP(C) No. 12242/2022 (XI)
(FOR ADMISSION and I.R. and IA No.94833/2022-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 1772/2021 (XIV)
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
82068/2020
IA No. 82068/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

SLP(C) No. 4/2021 (IV-B)
(FOR ADMISSION and I.R. and IA No.117/2021-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 440/2021 (IV-B)
(IA No.2396/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

SLP(C) No. 435/2021 (IV-B)
(FOR ADMISSION and I.R. and IA No.2357/2021-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 851/2021 (IV-B)
(FOR ADMISSION and I.R. and IA No.4992/2021-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 705/2021 (IV-B)
(FOR ADMISSION and I.R. and IA No.3906/2021-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 1571/2021 (IV-B)
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
10934/2021
IA No. 10934/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

SLP(C) No. 1262/2021 (IV-B)
(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
8284/2021
IA No. 8284/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

SLP(C) No. 1779-1780/2021 (IV-B)
(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
9810/2021
FOR APPLICATION FOR PERMISSION ON IA 19184/2022
IA No. 19184/2022 - APPLICATION FOR PERMISSION
IA No. 9810/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

SLP(C) No. 2150-2151/2021 (IV-B)
(FOR ADMISSION and I.R. and IA No.269/2021-CONDONATION OF DELAY IN
FILING and IA No.270/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

SLP(C) No. 907/2021 (IV-B)
(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
5414/2021
IA No. 5414/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

SLP(C) No. 16061/2020 (IV-B)
(FOR ADMISSION and I.R.)

SLP(C) No. 555/2021 (III)
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
2883/2021
IA No. 2883/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

SLP(C) No. 2153/2021 (IV-B)
(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
639/2021
FOR APPLICATION FOR TRANSPOSITION ON IA 40910/2022
IA No. 40910/2022 - APPLICATION FOR TRANSPOSITION

IA No. 639/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

**SLP(C) No. 479/2021 (IV-B)
(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 2650/2021
IA No. 2650/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)**

SLP(C) No. 2059/2021 (XII-A)

**SLP(C) No. 2154/2021 (IV-B)
(FOR ADMISSION and I.R. and IA No.8281/2021-CONDONATION OF DELAY IN FILING)**

**SLP(C) No. 2157/2021 (IV-B)
(FOR ADMISSION and I.R. and IA No.1775/2021-CONDONATION OF DELAY IN FILING and IA No.1777/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)**

**SLP(C) No. 953/2021 (IV-B)
IA No. 5681/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
IA No. 68044/2022 - INTERVENTION/IMPLEADMENT)**

**SLP(C) No. 1202/2021 (IV-B)
(FOR ADMISSION and I.R. and IA No.7528/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)**

**SLP(C) No. 2158-2159/2021 (IV-B)
(FOR ADMISSION and I.R. and IA No.9132/2021-CONDONATION OF DELAY IN FILING and IA No.9133/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)**

**SLP(C) No. 2641-2642/2021 (IV-B)
(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 11929/2021
IA No. 11929/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)**

**SLP(C) No. 1351/2021 (IV-B)
(FOR ADMISSION and I.R. and IA No.9325/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)**

**SLP(C) No. 2160-2161/2021 (IV-B)
(FOR ADMISSION and I.R. and IA No.8836/2021-CONDONATION OF DELAY IN FILING and IA No.8838/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)**

SLP(C) No. 2162-2163/2021 (IV-B)
(FOR ADMISSION and I.R. and IA No.7814/2021-CONDONATION OF DELAY IN FILING and IA No.7815/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 1775-1776/2021 (IV-B)
(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 6860/2021
IA No. 6860/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 2164/2021 (IV-B)

SLP(C) No. 1422/2021 (IV-B)
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 9837/2021
IA No. 9837/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 1499/2021 (XI-A)
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 10264/2021
IA No. 10264/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 1427/2021 (IV-B)
(FOR ADMISSION and I.R.)

SLP(C) No. 1586-1587/2021 (IV-B)
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 11129/2021
IA No. 11129/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 2643/2021 (IV-B)
(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 13014/2021
FOR APPLICATION FOR TRANSPOSITION ON IA 27080/2022
IA No. 27080/2022 - APPLICATION FOR TRANSPOSITION
IA No. 13014/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 2348/2021 (IV-B)
(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 17708/2021
IA No. 17708/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 3044/2021 (IV-B)
(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 14331/2021
IA No. 14331/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED

JUDGMENT)

**SLP(C) No. 16039/2020 (IV-B)
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
136032/2020
IA No. 136032/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)**

**SLP(C) No. 3047-3048/2021 (IV-B)
(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
5572/2021
IA No. 5572/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)**

**SLP(C) No. 1568/2021 (IV-B)
(FOR
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
10924/2021
IA No. 10924/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)**

**SLP(C) No. 558/2021 (IV-B)
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
2917/2021
IA No. 2917/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)**

**SLP(C) No. 3989-3990/2021 (IV-B)
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
13422/2021
IA No. 13422/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)**

**SLP(C) No. 2356/2021 (XII)
IA No. 17754/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)**

**SLP(C) No. 3045-3046/2021 (IV-B)
(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
19993/2021
IA No. 19993/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)**

**SLP(C) No. 3949/2021 (IV-B)
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
16732/2021
FOR APPLICATION FOR TRANSPOSITION ON IA 26988/2022
IA No. 26988/2022 - APPLICATION FOR TRANSPOSITION
IA No. 16732/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)**

SLP(C) No. 3271/2021 (XIV)

**FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 19234/2021
IA No. 19234/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)**

**SLP(C) No. 3951-3952/2021 (IV-B)
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 23761/2021
IA No. 23761/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)**

**SLP(C) No. 3950/2021 (IV-B)
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 22577/2021
IA No. 22577/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)**

**SLP(C) No. 3953-3954/2021 (IV-B)
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 24311/2021
FOR APPLICATION FOR TRANSPOSITION ON IA 38636/2022
IA No. 38636/2022 - APPLICATION FOR TRANSPOSITION
IA No. 24311/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)**

**SLP(C) No. 3042/2021 (IV-B)
(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 18879/2021
IA No. 18879/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)**

**SLP(C) No. 2827/2021 (IV-B)
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 22381/2021
IA No. 22381/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)**

**SLP(C) No. 3959/2021 (IV-B)
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 24339/2021
IA No. 24339/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)**

**SLP(C) No. 2767/2021 (IV-B)
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 21606/2021
IA No. 21606/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)**

SLP(C) No. 3364/2021 (XII-A)

**Diary No(s). 5185/2021 (IV-B)
(FOR ADMISSION and I.R. and IA No.42826/2021-CONDONATION OF DELAY
IN FILING and IA No.42827/2021-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT.)**

**SLP(C) No. 4694/2021 (XIV)
(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
75004/2020
IA No. 75004/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)**

**SLP(C) No. 4462/2021 (XI)
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
108554/2020
IA No. 108554/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)**

**Diary No(s). 22253/2020 (XI)
(FOR ADMISSION and I.R. and IA No.111510/2020-CONDONATION OF DELAY
IN FILING and IA No.111512/2020-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT
IA No. 111510/2020 - CONDONATION OF DELAY IN FILING
IA No. 111512/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)**

**Diary No(s). 22318/2020 (XI)
(FOR ADMISSION and I.R. and IA No.113917/2020-CONDONATION OF DELAY
IN FILING and IA No.113918/2020-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT
IA No. 113917/2020 - CONDONATION OF DELAY IN FILING
IA No. 113918/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)**

**Diary No(s). 22508/2020 (XI)
(FOR ADMISSION and I.R. and IA No.111652/2020-CONDONATION OF DELAY
IN FILING and IA No.111655/2020-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT
IA No. 111652/2020 - CONDONATION OF DELAY IN FILING
IA No. 111655/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)**

**SLP(C) No. 16064/2020 (IV-B)
(FOR ADMISSION and I.R. and IA No.136453/2020-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT)**

**SLP(C) No. 15621/2020 (IV-B)
(FOR ADMISSION and I.R. and IA No.133562/2020-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT)**

**SLP(C) No. 635/2021 (IV-B)
(FOR ADMISSION and I.R. and IA No.3341/2021-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT)**

**SLP(C) No. 16026/2020 (IV-B)
(FOR ADMISSION and I.R. and IA No.135937/2020-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT)**

**Diary No(s). 27228/2020 (IV-B)
(FOR ADMISSION and I.R. and IA No.3500/2021-CONDONATION OF DELAY IN
FILING and IA No.3501/2021-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT)**

**SLP(C) No. 3992-3993/2021 (IV-B)
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
27794/2021
IA No. 27794/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)**

**SLP(C) No. 340/2021 (IV-C)
(FOR ADMISSION and I.R. and IA No.2235/2021-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT)**

**Diary No(s). 27805/2020 (IV-B)
(FOR ADMISSION and I.R. and IA No.2137/2021-CONDONATION OF DELAY IN
FILING and IA No.2139/2021-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT)**

**SLP(C) No. 341/2021 (IV-B)
IA No. 57773/2022 - APPLICATION FOR TRANSPOSITION
IA No. 2242/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)**

**Diary No(s). 28465/2020 (IV-B)
IA No. 29465/2022 - APPLICATION FOR TRANSPOSITION
IA No. 7462/2021 - CONDONATION OF DELAY IN FILING
IA No. 7463/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)**

**SLP(C) No. 3991/2021 (IV-B)
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
25676/2021
IA No. 25676/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)**

**Diary No(s). 28704/2020 (IV-B)
(FOR ADMISSION and I.R. and IA No.26030/2021-CONDONATION OF DELAY
IN FILING and IA No.26032/2021-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT)**

Diary No(s). 29043/2020 (IV-B)
(FOR ADMISSION and I.R. and IA No.24981/2021-CONDONATION OF DELAY
IN FILING and IA No.24983/2021-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT)

SLP(C) No. 4701/2021 (IV-B)
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
17711/2021
IA No. 17711/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

SLP(C) No. 1682/2021 (III)
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
12025/2021
IA No. 12025/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

SLP(C) No. 4715-4716/2021 (IV-B)
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
13358/2021
IA No. 13358/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

SLP(C) No. 2117/2021 (IV-B)
(IA No.15786/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

Diary No(s). 1452/2021 (IV-B)
(FOR ADMISSION and I.R. and IA No.15582/2021-CONDONATION OF DELAY
IN FILING and IA No.15583/2021-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT)

SLP(C) No. 2399/2021 (IV-B)
(FOR ADMISSION and I.R. and IA No.18270/2021-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 2120/2021 (III)
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
15842/2021
IA No. 15842/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

SLP(C) No. 4281/2021 (IX)
IA No. 80820/2022 - APPLICATION FOR TRANSPOSITION
IA No. 36251/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

Diary No(s). 2692/2021 (IV-B)
(FOR ADMISSION and I.R. and IA No.21698/2021-CONDONATION OF DELAY
IN FILING and IA No.21701/2021-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT)

SLP(C) No. 2640/2021 (IV-B)
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
20684/2021
IA No. 20684/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

SLP(C) No. 2862/2021 (IV-B)
(FOR ADMISSION and I.R. and IA No.22727/2021-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 3117/2021 (IV-B)
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
25545/2021
IA No. 25545/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

SLP(C) No. 4707-4708/2021 (IV-B)
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
25027/2021
IA No. 25027/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

SLP(C) No. 4704/2021 (IV-B)
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
31797/2021
IA No. 31797/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

SLP(C) No. 3431/2021 (IV-B)
(FOR ADMISSION and I.R. and IA No.28457/2021-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 2522-2523/2021 (IV-B)
(IA No.19632/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

Diary No(s). 2744/2021 (IV-B)
(FOR ADMISSION and I.R. and IA No.28454/2021-CONDONATION OF DELAY
IN FILING)

Diary No(s). 2746/2021 (IV-B)
(FOR ADMISSION and I.R. and IA No.23514/2021-CONDONATION OF DELAY
IN FILING and IA No.23515/2021-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT)

SLP(C) No. 4709-4710/2021 (IV-B)
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
20221/2021
IA No. 20221/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED

JUDGMENT)

**SLP(C) No. 4703/2021 (IV-B)
(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
24326/2021**

**IA No. 24326/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)**

**SLP(C) No. 3955-3956/2021 (IV-B)
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
28453/2021**

**IA No. 28453/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)**

**SLP(C) No. 4251/2021 (III)
(FOR ADMISSION and I.R. and IA No.35873/2021-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT)**

**SLP(C) No. 3171/2021 (IV-B)
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
26237/2021**

**IA No. 26237/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)**

**Diary No(s). 3969/2021 (IV-B)
(FOR ADMISSION and I.R. and IA No.37279/2021-CONDONATION OF DELAY
IN FILING and IA No.37280/2021-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT)**

**Diary No(s). 3974/2021 (IV-B)
(FOR ADMISSION and I.R. and IA No.37701/2021-CONDONATION OF DELAY
IN FILING and IA No.37702/2021-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT)**

**SLP(C) No. 3774/2021 (IV-B)
(IA No.30685/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)**

**Diary No(s). 5162/2021 (IV-B)
(FOR ADMISSION and I.R. and IA No.36873/2021-CONDONATION OF DELAY
IN FILING and IA No.36876/2021-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT)**

**Diary No(s). 5171/2021 (IV-B)
(IA No.39660/2021-CONDONATION OF DELAY IN FILING and IA
No.39661/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)**

**Diary No(s). 5182/2021 (IV-B)
IA No. 57628/2022 - APPLICATION FOR TRANSPOSITION
IA No. 43765/2021 - CONDONATION OF DELAY IN FILING
IA No. 43766/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)**

Diary No(s). 5183/2021 (IV-B)
(FOR ADMISSION and I.R. and IA No.46254/2021-CONDONATION OF DELAY
IN FILING and IA No.46255/2021-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.46260/2021-PERMISSION TO FILE LENGTHY
LIST OF DATES)

Diary No(s). 5192/2021 (IV-B)
(FOR ADMISSION and I.R. and IA No.47268/2021-CONDONATION OF DELAY
IN FILING and IA No.47271/2021-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT)

SLP(C) No. 4252/2021 (IX)
(FOR ADMISSION and I.R. and IA No.35874/2021-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 35874/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

Diary No(s). 6589/2021 (IV-B)
(FOR ADMISSION and I.R. and IA No.49784/2021-CONDONATION OF DELAY
IN FILING and IA No.49785/2021-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT)

Diary No(s). 6830/2021 (IV-B)
(IA No.46716/2021-CONDONATION OF DELAY IN FILING and IA
No.46717/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 6834/2021 (XIV)
(FOR ADMISSION and I.R. and IA No.43987/2021-CONDONATION OF DELAY
IN FILING and IA No.43988/2021-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT)

Diary No(s). 6837/2021 (IV-B)
(FOR ADMISSION and I.R. and IA No.45112/2021-CONDONATION OF DELAY
IN FILING and IA No.45113/2021-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT)

Diary No(s). 6857/2021 (IV-B)
(FOR ADMISSION and I.R. and IA No.46386/2021-CONDONATION OF DELAY
IN FILING and IA No.46387/2021-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT)

Diary No(s). 6992/2021 (IV-B)
(FOR ADMISSION and I.R. and IA No.52020/2021-CONDONATION OF DELAY
IN FILING and IA No.52018/2021-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT)

SLP(C) No. 16024/2021 (XIV)
(FOR ADMISSION and I.R. and IA No.129709/2021-EXEMPTION FROM FILING

C/C OF THE IMPUGNED JUDGMENT)

**SLP(C) No. 1322-1323/2021 (IV-B)
(FOR ADMISSION and I.R. and IA No.9148/2021-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT)**

**SLP(C) No. 2528/2021 (IV-B)
(FOR ADMISSION and I.R. and IA No.19742/2021-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT)**

**SLP(C) No. 566/2021 (IV-B)
(FOR ADMISSION and I.R. and IA No.2944/2021-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT)**

**Diary No(s). 28409/2020 (IV-B)
(FOR ADMISSION and I.R. and IA No.4352/2021-CONDONATION OF DELAY IN
FILING)**

**SLP(C) No. 2061-2062/2021 (IV-B)
(FOR ADMISSION and I.R. and IA No.15351/2021-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT)**

**SLP(C) No. 2285-2286/2021 (IV-B)
(FOR ADMISSION and I.R. and IA No.17399/2021-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT)**

**Diary No(s). 28431/2020 (IV-B)
(FOR ADMISSION and I.R. and IA No.14142/2021-CONDONATION OF DELAY
IN FILING and IA No.14143/2021-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT)**

**Diary No(s). 28478/2020 (IV-B)
(FOR ADMISSION and I.R. and IA No.6866/2021-CONDONATION OF DELAY IN
FILING and IA No.6867/2021-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT)**

**SLP(C) No. 1082/2021 (IV-C)
(FOR ADMISSION and I.R. and IA No.6410/2021-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT)**

**Diary No(s). 28710/2020 (IV-B)
(FOR ADMISSION and I.R. and IA No.6799/2021-CONDONATION OF DELAY IN
FILING and IA No.6800/2021-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT)**

**Diary No(s). 554/2021 (IV-B)
(FOR ADMISSION and I.R. and IA No.17629/2021-CONDONATION OF DELAY
IN FILING and IA No.17630/2021-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT)**

Diary No(s). 568/2021 (IV-B)
(IA No.12558/2021-CONDONATION OF DELAY IN FILING)

Diary No(s). 570/2021 (IV-B)
(FOR ADMISSION and I.R. and IA No.17033/2021-CONDONATION OF DELAY
IN FILING and IA No.17034/2021-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT)

SLP(C) No. 1855/2021 (IV-B)
(FOR ADMISSION and I.R. and IA No.13205/2021-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 572/2021 (IV-B)
(FOR ADMISSION and I.R. and IA No.23885/2021-CONDONATION OF DELAY
IN FILING and IA No.23886/2021-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT)

Diary No(s). 576/2021 (IV-B)
(FOR ADMISSION and I.R. and IA No.20717/2021-CONDONATION OF DELAY
IN FILING and IA No.20719/2021-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT)

SLP(C) No. 1949/2021 (XIV)
(IA No.14136/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

Diary No(s). 582/2021 (IV-B)
(FOR ADMISSION and I.R. and IA No.17896/2021-CONDONATION OF DELAY
IN FILING and IA No.17897/2021-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT)

Diary No(s). 590/2021 (IV-B)
(FOR ADMISSION and I.R. and IA No.37755/2021-CONDONATION OF DELAY
IN FILING and IA No.37757/2021-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT)

Diary No(s). 592/2021 (IV-B)
(FOR ADMISSION and I.R. and IA No.16085/2021-CONDONATION OF DELAY
IN FILING and IA No.16087/2021-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT)

SLP(C) No. 2089/2021 (IV-B)
(FOR ADMISSION and I.R. and IA No.15686/2021-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 2382/2021 (III)
(FOR ADMISSION and I.R. and IA No.18138/2021-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 2196/2021 (IV-B)
IA No. 16586/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 68054/2022 - INTERVENTION/IMPLEADMENT)

SLP(C) No. 2289/2021 (IV-B)
IA No. 57719/2022 - APPLICATION FOR TRANSPOSITION
IA No. 17408/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

Diary No(s). 1479/2021 (IV-B)
(FOR ADMISSION and I.R. and IA No.17978/2021-CONDONATION OF DELAY
IN FILING and IA No.17979/2021-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT)

Diary No(s). 2683/2021 (IV-B)
(FOR ADMISSION and I.R. and IA No.40620/2021-CONDONATION OF DELAY
IN FILING and IA No.40622/2021-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT)

SLP(C) No. 2766/2021 (IV-B)
(FOR ADMISSION and I.R. and IA No.21583/2021-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 2699/2021 (IV-B)
(FOR ADMISSION and I.R. and IA No.20759/2021-CONDONATION OF DELAY
IN FILING and IA No.20760/2021-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT)

Diary No(s). 2708/2021 (IV-B)
(FOR ADMISSION and I.R. and IA No.26473/2021-CONDONATION OF DELAY
IN FILING and IA No.26475/2021-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT)

Diary No(s). 2712/2021 (IV-B)
IA No. 57762/2022 - APPLICATION FOR TRANSPOSITION
IA No. 21671/2021 - CONDONATION OF DELAY IN FILING
IA No. 21673/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

Diary No(s). 2729/2021 (IV-B)
(FOR ADMISSION and I.R. and IA No.19918/2021-CONDONATION OF DELAY
IN FILING and IA No.19919/2021-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT)

SLP(C) No. 2717/2021 (IV-B)
(FOR ADMISSION and I.R. and IA No.21136/2021-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 2751/2021 (IV-B)

(FOR ADMISSION and I.R. and IA No.21042/2021-CONDONATION OF DELAY IN FILING and IA No.21043/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 2753/2021 (IV-B)
(FOR ADMISSION and I.R. and IA No.22334/2021-CONDONATION OF DELAY IN FILING and IA No.22336/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 2761/2021 (IV-B)
(FOR ADMISSION and I.R. and IA No.37324/2021-CONDONATION OF DELAY IN FILING and IA No.37325/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.37326/2021-PERMISSION TO FILE LENGTHY LIST OF DATES)

SLP(C) No. 4461/2021 (IV-B)
(FOR ADMISSION and I.R. and IA No.38664/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 3765/2021 (IV-B)
(FOR ADMISSION and I.R. and IA No.30570/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 3972/2021 (IV-B)
(FOR ADMISSION and I.R. and IA No.26596/2021-CONDONATION OF DELAY IN FILING and IA No.26597/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 4734/2021 (IV-B)
(FOR ADMISSION and I.R. and IA No.41278/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 4385/2021 (IV-B)
(FOR ADMISSION and I.R. and IA No.37691/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 5173/2021 (IV-B)
(FOR ADMISSION and I.R. and IA No.47712/2021-CONDONATION OF DELAY IN FILING and IA No.47713/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 7700/2021 (IV-B)
(FOR ADMISSION and I.R. and IA No.68484/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 5296/2021 (IV-B)
(FOR ADMISSION and I.R. and IA No.71013/2021-CONDONATION OF DELAY IN FILING and IA No.71014/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 5300/2021 (XIV)
(IA No.45211/2021-CONDONATION OF DELAY IN FILING and IA
No.45215/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 6174/2021 (IV-B)
(FOR ADMISSION and I.R. and IA No.54187/2021-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA No.54189/2021-PERMISSION TO
FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 6021/2021 (XII-A)
(FOR ADMISSION and I.R. and IA No.52344/2021-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 6840/2021 (XIV)
(FOR ADMISSION and I.R. and IA No.42101/2021-CONDONATION OF DELAY
IN FILING and IA No.42102/2021-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT)

SLP(C) No. 6468/2021 (IV-B)
(FOR ADMISSION and I.R. and IA No.56782/2021-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 6885/2021 (IV-B)
(FOR ADMISSION and I.R. and IA No.67109/2021-CONDONATION OF DELAY
IN FILING and IA No.67110/2021-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT)

Diary No(s). 6986/2021 (XIV)
(FOR ADMISSION and I.R. and IA No.46587/2021-CONDONATION OF DELAY
IN FILING and IA No.46588/2021-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT)

Diary No(s). 7011/2021 (IV-B)
(FOR ADMISSION and I.R. and IA No.44303/2021-CONDONATION OF DELAY
IN FILING and IA No.44304/2021-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT)

Diary No(s). 8205/2021 (IV-B)
(FOR ADMISSION and I.R. and IA No.60177/2021-CONDONATION OF DELAY
IN FILING and IA No.60176/2021-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT)

SLP(C) No. 7264/2021 (XII-A)
(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
64651/2021
IA No. 64651/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED

JUDGMENT)

**SLP(C) No. 8958-8959/2021 (XIV)
(FOR ADMISSION and I.R. and IA No.77974/2021-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT)**

**SLP(C) No. 8739/2021 (XIV)
(FOR ADMISSION and I.R. and IA No.76500/2021-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT)**

**Diary No(s). 14490/2021 (XII-A)
(IA No.84702/2021-CONDONATION OF DELAY IN FILING and IA
No.84704/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)**

**SLP(C) No. 12550/2021 (IV-A)
(FOR ADMISSION and I.R. and IA No.99052/2021-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT)**

**SLP(C) No. 19476/2021 (IV-A)
(FOR ADMISSION and I.R.)**

**SLP(C) No. 3505/2022 (XI)
(FOR ADMISSION and I.R. and IA No.29130/2022-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT)**

**SLP(C) No. 929/2022 (XI-A)
(FOR ADMISSION and I.R. and IA No.9978/2022-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT)**

SLP(C) No. 2898/2022 (IV-B)

**SLP(C) No. 3437/2022 (IV-B)
(FOR ADMISSION and I.R.)**

**SLP(C) No. 3648/2021 (IV-B)
(FOR ADMISSION and I.R. and IA No.29467/2021-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT)**

**Diary No(s). 3388/2021 (IV-B)
(IA No.30392/2021-CONDONATION OF DELAY IN FILING and IA
No.30393/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)**

**SLP(C) No. 3864/2021 (IV-B)
(FOR ADMISSION and I.R. and IA No.31815/2021-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT)**

**SLP(C) No. 4528/2021 (IV-B)
(FOR ADMISSION and I.R. and IA No.39313/2021-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT)**

**SLP(C) No. 5477-5478/2021 (IV-B)
(FOR ADMISSION and I.R. and IA No.47400/2021-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT)**

**SLP(C) No. 7931/2021 (XIV)
(FOR ADMISSION and I.R. and IA No.70146/2021-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT)**

**SLP(C) No. 13207/2021 (IV-A)
(FOR ADMISSION and I.R. and IA No.106488/2021-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT)**

**SLP(C) No. 12413/2021 (IV-A)
(FOR ADMISSION and I.R.)**

**SLP(C) No. 12352/2021 (IV-A)
(FOR ADMISSION and I.R.)**

**SLP(C) No. 13331/2021 (III)
(FOR ADMISSION and I.R. and IA No.107481/2021-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT)**

**SLP(C) No. 12811/2021 (IV-A)
(FOR ADMISSION and I.R. and IA No.101886/2021-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT)**

**SLP(C) No. 12356/2021 (IV-A)
(FOR ADMISSION and I.R.)**

**SLP(C) No. 12395/2021 (IV-A)
(FOR ADMISSION and I.R.)**

**SLP(C) No. 12381/2021 (IV-A)
(FOR ADMISSION and I.R.)**

**SLP(C) No. 12482/2021 (IV-A)
(FOR ADMISSION)**

**SLP(C) No. 12920/2021 (IV-A)
(IA No.102706/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)**

**SLP(C) No. 12794/2021 (XVI-A)
(FOR ADMISSION and I.R. and IA No.101601/2021-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT)**

**SLP(C) No. 12634/2021 (XVI-A)
(FOR ADMISSION and I.R. and IA No.100073/2021-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT)**

SLP(C) No. 12876/2021 (IV-A)
(FOR ADMISSION)

SLP(C) No. 13379/2021 (IV-A)
(FOR ADMISSION and I.R.)

SLP(C) No. 12941/2021 (XIV)
(FOR ADMISSION and I.R. and IA No.102894/2021-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 12921/2021 (XIV)
(FOR ADMISSION and I.R. and IA No.102726/2021-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 13636/2021 (III)
(FOR ADMISSION and I.R. and IA No.110396/2021-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 12810/2021 (XIV)
(IA No.101860/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

SLP(C) No. 14759/2021 (XIV)
(FOR ADMISSION and I.R. and IA No.118870/2021-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 13560/2021 (IV-A)
(FOR ADMISSION)

SLP(C) No. 15114/2021 (XIV)
(FOR ADMISSION and I.R. and IA No.121612/2021-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 13922/2021 (IV-A)
(FOR ADMISSION and I.R.)

SLP(C) No. 13828/2021 (IV-A)
(FOR ADMISSION and I.R.)

SLP(C) No. 19167/2021 (IV-A)
(FOR ADMISSION and I.R.)

SLP(C) No. 14453/2021 (IV-A)
(FOR ADMISSION and I.R.)

SLP(C) No. 14714/2021 (IV-A)
(FOR ADMISSION and I.R.)

SLP(C) No. 15863/2021 (XIV)

(FOR ADMISSION and I.R. and IA No.128428/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

**SLP(C) No. 15985/2021 (IV-A)
(IA No.129336/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)**

**SLP(C) No. 14958/2021 (XIV)
(FOR ADMISSION and I.R. and IA No.120477/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)**

**SLP(C) No. 16573-16574/2021 (XIV)
(FOR ADMISSION and I.R. and IA No.133402/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)**

**SLP(C) No. 15734/2021 (XIV)
(FOR ADMISSION and I.R. and IA No.127253/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)**

**SLP(C) No. 16210-16211/2021 (IV-B)
(FOR ADMISSION and I.R. and IA No.131076/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)**

**SLP(C) No. 15557/2021 (XIV)
(FOR ADMISSION and I.R. and IA No.125563/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)**

**SLP(C) No. 15555/2021 (XIV)
(FOR ADMISSION and I.R. and IA No.125559/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)**

**SLP(C) No. 15882-15883/2021 (XIV)
(IA No.128615/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)**

**SLP(C) No. 18424/2021 (XIV)
(FOR ADMISSION and I.R. and IA No.146218/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)**

**SLP(C) No. 18262/2021 (XIV)
(FOR ADMISSION and I.R. and IA No.144387/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)**

**SLP(C) No. 19355/2021 (XIV)
(FOR ADMISSION and I.R. and IA No.152088/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)**

**SLP(C) No. 19479/2021 (XIV)
(FOR ADMISSION and I.R. and IA No.153433/2021-EXEMPTION FROM FILING**

C/C OF THE IMPUGNED JUDGMENT)
SLP(C) No. 17421/2021 (XIV)
(FOR ADMISSION and I.R. and IA No.141295/2021-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 19287/2021 (XIV)
(FOR ADMISSION and I.R.)

SLP(C) No. 18849/2021 (XIV)
(FOR ADMISSION and I.R. and IA No.147276/2021-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 19437-19438/2021 (XIV)
(FOR ADMISSION and I.R. and IA No.152787/2021-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 19402/2021 (XIV)
(FOR ADMISSION and I.R. and IA No.154800/2021-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 19789/2021 (XIV)
(FOR ADMISSION and I.R. and IA No.156383/2021-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 20540/2021 (IV-A)
(FOR ADMISSION and I.R. and IA No.163543/2021-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 1733/2022 (IV-A)
(FOR ADMISSION and I.R. and IA No.16813/2022-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 20923/2021 (XI)
(FOR ADMISSION and I.R.)

SLP(C) No. 540/2022 (XIV)
(IA No.5853/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

SLP(C) No. 1561/2022 (IV-A)
(IA No.14288/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

SLP(C) No. 382/2022 (IV-A)
(FOR ADMISSION and I.R. and IA No.3944/2022-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 1935/2022 (XIV)
(IA No.17913/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED

JUDGMENT)

**SLP(C) No. 1139/2022 (XI)
(FOR ADMISSION and I.R. and IA No.12471/2022-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT)**

**SLP(C) No. 1110/2022 (XII-A)
(IA No.11917/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)**

**SLP(C) No. 431/2022 (IV-A)
(IA No.4539/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)**

**SLP(C) No. 2161/2022 (IV-A)
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
20132/2022
IA No. 49847/2022 - CLARIFICATION/DIRECTION
IA No. 20132/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)**

SLP(C) No. 3384/2022 (IV-B)

SLP(C) No. 3369/2022 (IV-B)

**SLP(C) No. 5584/2021 (IX)
IA No. 48483/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)**

**SLP(C) No. 5822/2021 (IX)
IA No. 51118/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)**

**SLP(C) No. 12398/2021 (IV-A)
(FOR ADMISSION)**

**SLP(C) No. 2370/2022 (IV-A)
FOR ADMISSION and I.R.)**

SLP(C) No. 14930/2021 (XIV)

**SLP(C) No. 3261/2022 (IV-A)
(FOR ADMISSION and I.R.)**

**SLP(C) No. 3669/2022 (IV-A)
(FOR ADMISSION and I.R.)**

**SLP(C) No. 3449/2022 (IV-B)
(FOR ADMISSION and I.R.)**

SLP(C) No. 3399/2022 (IV-B)

SLP(C) No. 8255/2022 (XI)

IA No.66620/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

**SLP(C) No. 8822/2022 (XI)
(FOR ADMISSION and I.R. and IA No.64813/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.64812/2022-PERMISSION TO FILE PETITION (SLP/TP/WP/..))**

**SLP(C) No. 8841/2022 (XI)
(FOR ADMISSION and I.R. and IA No.66186/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.66185/2022-PERMISSION TO FILE PETITION (SLP/TP/WP/..))**

**SLP(C) No. 4508/2022 (XI)
(FOR ADMISSION and I.R. and IA No.36909/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)**

**SLP(C) No. 4683/2022 (XI)
(FOR ADMISSION and I.R. and IA No.38139/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)**

**SLP(C) No. 3965/2022 (XI)
(FOR ADMISSION and I.R. and IA No.32349/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)**

**SLP(C) No. 5096/2022 (XI)
(FOR ADMISSION and I.R. and IA No.42119/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)**

**SLP(C) No. 4907/2022 (XIV)
(FOR ADMISSION and I.R. and IA No.39918/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)**

**SLP(C) No. 4413/2022 (IX)
(FOR ADMISSION and I.R. and IA No.36212/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)**

**SLP(C) No. 4659/2022 (XI)
(IA No.37850/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)**

**SLP(C) No. 4048/2022 (XI)
(FOR ADMISSION and I.R. and IA No.32884/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)**

**SLP(C) No. 4240/2022 (XI)
IA No.34263/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)**

SLP(C) No. 6352/2022 (IX)
(FOR ADMISSION and I.R. and IA No.52330/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 6093/2022 (XI)
(FOR ADMISSION and I.R. and IA No.49990/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 5419/2022 (XI)
(FOR ADMISSION and I.R. and IA No.45285/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT.....)

SLP(C) No. 5270/2022 (XI)
(FOR ADMISSION and I.R. and IA No.44110/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 5469/2022 (XI)
ADMISSION and I.R. and IA No.45637/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 8830/2022 (XI)
(FOR ADMISSION and I.R. and IA No.71677/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 8098/2022 (XI)
(FOR ADMISSION and I.R. and IA No.64877/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 8101/2022 (XI)
(FOR ADMISSION and I.R. and IA No.64893/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 6643/2022 (XI)
(FOR ADMISSION and I.R. and IA No.54114/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 6168/2022 (XI)
(IA No.50897/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 6546/2022 (XI)
(OFFICE REPORT FOR DEFAULT)

SLP(C) No. 6147/2022 (XI)
FOR ADMISSION and I.R. and IA No.50576/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 8190/2022 (XI)
(FOR ADMISSION and I.R. and IA No.65908/2022-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 8162/2022 (XI)
(FOR ADMISSION and I.R. and IA No.65661/2022-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 8664/2022 (XI)
(FOR ADMISSION and I.R. and IA No.70487/2022-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 8343/2022 (XI)
(FOR ADMISSION and I.R. and IA No.67379/2022-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 9518/2022 (XI)
(FOR ADMISSION and I.R. and IA No.71649/2022-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 8431/2022 (XI)
(FOR ADMISSION and I.R. and IA No.68341/2022-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 8400/2022 (XI)
(FOR ADMISSION and I.R. and IA No.67800/2022-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 8357/2022 (XI)
(FOR ADMISSION and I.R. and IA No.67496/2022-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT.)

SLP(C) No. 8413/2022 (XI)
(FOR ADMISSION and I.R. and IA No.68024/2022-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 8593/2022 (XI)
(FOR ADMISSION and I.R. and IA No.69722/2022-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 8951/2022 (XI)
(FOR ADMISSION and I.R. and IA No.72275/2022-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 8979/2022 (XI)
(FOR ADMISSION and I.R. and IA No.72547/2022-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 9895/2022 (XI)
(FOR ADMISSION and I.R. and IA No.73277/2022-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 9516/2022 (XI)

(FOR ADMISSION and I.R. and IA No.69300/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 9517/2022 (XI)
 .FOR ADMISSION and I.R. and IA No.72845/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.72844/2022-PERMISSION TO FILE PETITION (SLP/TP/WP/..))

SLP(C) No. 838/2020 (XII-A)
 Diary No(s). 15285/2020 (XII-A)
 (FOR ADMISSION and I.R. and IA No.77447/2020-CONDONATION OF DELAY IN FILING and IA No.77448/2020-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 2541/2022 (IV-A)
]FOR ADMISSION and I.R.)

SLP(C) No. 21101/2021 (IV-A)
 (IA No.168706/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
 IA No. 168706/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 4502/2022 (IV-A)
 (FOR ADMISSION and I.R. and IA No.36898/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT...

SLP(C) No. 10717/2022 (XI)
 (FOR ADMISSION and I.R. and IA No.85396/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 12188/2022 (XI)
 (FOR ADMISSION and I.R. and IA No.77361/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 12189/2022 (XI)
 (FOR ADMISSION and I.R. and IA No.84497/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 10975/2022 (XI)
 (FOR ADMISSION and I.R. and IA No.86832/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 9655/2022 (XI)
 (FOR ADMISSION and I.R. and IA No.77386/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 9659/2022 (XI)

(FOR ADMISSION and I.R. and IA No.77407/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 9661/2022 (XI)
(FOR ADMISSION and I.R. and IA No.77420/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 10973/2022 (XI)
(FOR ADMISSION and I.R. and IA No.86801/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 9439/2022 (XI)
(FOR ADMISSION and I.R. and IA No.75706/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 10323/2022 (XI)
(FOR ADMISSION and I.R. and IA No.81853/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 9605/2022 (XI)
(FOR ADMISSION and I.R. and IA No.76878/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 9675/2022 (XI)
(FOR ADMISSION and I.R. and IA No.77524/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 10983/2022 (XI)
(FOR ADMISSION and I.R. and IA No.86898/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 10569/2022 (XI)
(FOR ADMISSION and I.R. and IA No.84488/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 9579/2022 (XI)
(FOR ADMISSION and I.R. and IA No.76729/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 10322/2022 (XI)
(FOR ADMISSION and I.R. and IA No.81852/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 9620/2022 (XI)
(FOR ADMISSION and I.R. and IA No.77064/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 9676/2022 (XI)
(FOR ADMISSION and I.R. and IA No.77533/2022-EXEMPTION FROM FILING

C/C OF THE IMPUGNED JUDGMENT)

**SLP(C) No. 12245/2022 (XI)
(FOR ADMISSION and I.R. and IA No.82497/2022-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

**SLP(C) No. 9743/2022 (XI)
(FOR ADMISSION and I.R. and IA No.78276/2022-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT)**

**SLP(C) No. 10741/2022 (XI)
(FOR ADMISSION and I.R. and IA No.85504/2022-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT)**

**SLP(C) No. 11934/2022 (XI)
(FOR ADMISSION and I.R. and IA No.93150/2022-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT)**

**SLP(C) No. 9669/2022 (XI)
(FOR ADMISSION and I.R. and IA No.77503/2022-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT)**

**SLP(C) No. 9894/2022 (XI)
FOR ADMISSION and I.R. and IA No.75649/2022-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT**

**SLP(C) No. 10321/2022 (XI)
(FOR ADMISSION and I.R. and IA No.81851/2022-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT)**

**SLP(C) No. 9893/2022 (XI)
FOR ADMISSION and I.R. and IA No.73869/2022-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT)**

**SLP(C) No. 9748/2022 (XI)
(FOR ADMISSION and I.R. and IA No.78296/2022-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT)**

**SLP(C) No. 9611/2022 (XI)
(FOR ADMISSION and I.R. and IA No.77007/2022-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT)**

**SLP(C) No. 8455/2022 (XI)
(FOR ADMISSION and I.R. and IA No.68752/2022-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT)**

**SLP(C) No. 9626/2022 (XI)
(FOR ADMISSION and I.R. and IA No.77180/2022-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT)**

**SLP(C) No. 9058/2022 (XI)
(FOR ADMISSION and I.R. and IA No.73291/2022-EXEMPTION FROM FILING**

C/C OF THE IMPUGNED JUDGMENT)

**SLP(C) No. 11617/2022 (XI)
(FOR ADMISSION and I.R.)**

**SLP(C) No. 10074/2022 (XI)
(FOR ADMISSION and I.R. and IA No.80488/2022-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT)**

**SLP(C) No. 8883/2022 (XI)
(FOR ADMISSION and I.R. and IA No.71979/2022-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT)**

**SLP(C) No. 8426/2022 (XI)
(FOR ADMISSION and I.R. and IA No.68251/2022-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT)**

**SLP(C) No. 11943/2022 (XI)
(FOR ADMISSION and I.R. and IA No.93233/2022-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT)**

**SLP(C) No. 12169/2022 (XI)
(FOR ADMISSION and I.R. and IA No.94580/2022-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT)**

**SLP(C) No. 11919/2022 (XI)
(FOR ADMISSION and I.R. and IA No.93031/2022-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT)**

**SLP(C) No. 11232/2022 (XI)
(FOR ADMISSION and I.R. and IA No.88826/2022-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT)**

**SLP(C) No. 10373/2022 (IV-A)
(FOR ADMISSION and I.R. and IA No.82612/2022-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT)**

**SLP(C) No. 10783/2022 (XI)
(FOR ADMISSION and I.R. and IA No.85796/2022-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT)**

**SLP(C) No. 10940/2022 (XI)
(FOR ADMISSION and I.R. and IA No.86516/2022-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT)**

**SLP(C) No. 10855/2022 (XI)
(FOR ADMISSION and I.R. and IA No.86280/2022-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT)**

SLP(C) No. 10970/2022 (IV-A)
(FOR ADMISSION and I.R. and IA No.86734/2022-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 17479/2022 (XIV)
(IA No.92066/2022-CONDONATION OF DELAY IN FILING and IA
No.92065/2022-PERMISSION TO FILE PETITION (SLP/TP/WP/..))

SLP(C) No. 11620/2022 (XI)
(FOR ADMISSION and I.R. and IA No.91694/2022-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 12361/2022 (IV-A)
(FOR ADMISSION and I.R. and IA No.95069/2022-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 11392/2022 (XI)
IA No.90307/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

SLP(C) No. 12592/2022 (XI)
(FOR ADMISSION and I.R. and IA No.97739/2022-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 12739/2022 (XI)
(FOR ADMISSION and I.R. and IA No.99745/2022-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 12792/2022 (XI)
(FOR ADMISSION and I.R. and IA No.100458/2022-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 12414/2022 (XI)
(FOR ADMISSION and I.R. and IA No.95756/2022-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 12783/2022 (XI)
(FOR ADMISSION and I.R. and IA No.100375/2022-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 12697/2022 (XI)
(FOR ADMISSION and I.R. and IA No.99161/2022-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 12775/2022 (XI)
(IA No.100271/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

SLP(C) No. 12774/2022 (XI)
(FOR ADMISSION and I.R. and IA No.100249/2022-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 12778/2022 (XI)
(FOR ADMISSION and I.R. and IA No.100320/2022-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT)

Date : 22-07-2022 These matters were called on for hearing today.

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UPON hearing the counsel the Court made the following
O R D E R

Permission to file Special Leave Petition(s) is allowed.

Delay condoned.

Having heard learned Additional Solicitor General, learned counsel appearing for different States and learned counsel appearing for different private parties and having perused the record, we are of the view that it is just and proper to issue the following directions in these cases:

1. Goods and Service Tax Network (GSTN) is directed to open common portal for filing concerned forms for availing Transitional Credit through TRAN-1 and TRAN-2 for two months i.e. w.e.f. 01.09.2022 to 31.10.2022.
2. Considering the judgments of the High Courts on the then prevailing peculiar circumstances, any aggrieved registered assessee is directed to file the relevant form or revise the already filed form irrespective of whether the taxpayer has filed writ petition before the High Court or whether the case of the taxpayer has been decided by Information Technology Grievance Redressal Committee (ITGRC).
3. GSTN has to ensure that there are no technical glitch during the said time.
4. The concerned officers are given 90 days thereafter to verify the veracity of the claim/transitional credit and pass appropriate orders thereon on merits after granting appropriate reasonable opportunity to the parties

concerned.

5. Thereafter, the allowed Transitional credit is to be reflected in the Electronic Credit Ledger.

6. If required GST Council may also issue appropriate guidelines to the field formations in scrutinizing the claims.

The Special Leave Petitions are disposed of accordingly.

Pending applications, if any, also stand disposed of.

(NEELAM GULATI)
ASTT. REGISTRAR-cum-PS

(KAMLESH RAWAT)
COURT MASTER (NSH)